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Central Administrative Tribunal  
Principal Bench: New Delhi  
O.A. No.2766/97

New Delhi this the 27th day of July 1998

Hon'ble Shri N. Sahu, Member (A)  
Hon'ble Dr. A. Vedavalli, Member (J)

Shri C.G. Raphael,  
S/O Late Shri C.R. George,  
R/O: JG-3/165-C, Vikas Puri,  
NEW DELHI- 110018.

.....Applicant

(Applicant in Person)

-Versus-

1. Council of Scientific and Industrial Research  
through its Director General,  
Anusandhan Bhawan,  
2, Rafi Marg,  
New Delhi-110001.
2. The Director  
National Institute of Science Communication,  
Dr. K.S. Krishnan Marg,  
New Delhi-110012.


.....Respondents

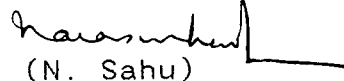
(Dr. Dharam Raj, S.O.  
Departmental Representative)

O R D E R (ORAL)

HON'BLE MR. N. SAHU, MEMBER (A):

Departmental representative has filed a copy of the order dated 22.7.98 of the National Institute of Science Communication, Dr. K.S. Krishnan Marg. New Delhi, which is taken on record. According to this order, the Institute has been pleased to approve the promotion of the applicant from the post of Jr. Stenographer to the post of Senior Stenographer notionally w.e.f. 1.4.1990. Applicant <sup>is</sup> agrees ~~that~~ that this meets the relief prayed for in the O.A. Accordingly as the relief is met, the O.A. has become infructuous and <sup>is</sup> accordingly dismissed.

  
(Dr. A. Vedavalli)  
Member (J)

  
(N. Sahu)  
Member (A)

/cc/